

LIR No. 104/2017

Rajinder Singh vs M/s S.S. Mota Singh Sr. Sec. School

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Hari Madhav Saran, AR for the management No.1.

The matter is fixed for filing of WS by management no. 1 and 2.

It is submitted by AR for the management No. 1 that he has already filed WS on 27.09.2017.

At request, matter stands adjourned for filing of WS on behalf of management no. 2 on **27.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 630/2017

Pradeep Kumar Vishwakarma vs M/s Kaizen Nissan Auto

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of management.

The perusal of record shows that management is not available at both the addresses.

Despite efforts, no one is connected through VC on behalf of the workman, in these circumstances, workman is directed to file fresh address of the management and after filing of fresh address of the management by the workman, summons be issued to the management on fresh address of the management, on filing of PF by the workman, which is returnable before the Court on **11.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 987/2017

Satyaveer Singh vs Delhi Integrated Multi Model Transit Systems Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of reply to the application for impleading the LRs of deceased workman.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **11.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 1287/2018

Vineet Singh vs M/s Luis Philippe Store

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of rejoinder to the WS of management no. 1 and for WS by management no. 2.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **18.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 1796/2018 1801/2018 1831/2018 1833/2018 1837/2018

Sushil Kumar vs M/s Xalta Food and Beverages Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for service of management.

Despite efforts, no one is connected through VC on behalf of the workman, in these circumstances, issue fresh notice of statement of claim to the management on filing of PF by the workman which is returnable before the Court on **28.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 3921/2018

Ananat Kumar vs Hyper City Retails India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for filing of WS by management no. 2 and service of management no. 1 and 2.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **28.09.2020**. Fresh notice of statement of claim be issued to the management no. 1 and 2 for the date already fixed.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9135/2016

Lawrence Michael vs M/s Daily Chardikala

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for framing of issues.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **03.12.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LC No. 2478/2016 731/2016 2445/2016 2448/2016

Vinod Kumar vs M/s Dart Mall

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **07.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020



LIR No. 5515/2016

Dharam Pal Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **19.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 6159/2016 5755/2016

Ved Parkash Sharma vs M/s S D S Security Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 8757/2016

Ashwani Kumar vs M/s M I 2 C Security Placement Pvt. Ltd. & Ors.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Vivek Chandra, AR for the management No.2.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**17.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 8958/2016

Rajesh & 2 Ors. Vs M/s S K westend Enterprises

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :                Shri Ajit Kumar Singh, AR for the workman.  
                              Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of both the parties, matter stands adjourned for WE on **19.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9308/2016

Rajvir Singh vs M/s Pro Interactive Services India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **06.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9394/2016

Mohar Singh vs M/s Harpa Retail Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **06.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9600/2016

Saroj Kumar Mishra vs M/s Monika Fashion India

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : Shri Tribhuwan, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**26.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9644/2016

Harender Kumar vs M/s premier Security Services Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **09.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020



LC No. 3799/2016

Chander Vathy M vs M/s Kalra Hospital

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Ajit Kumar Singh, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**19.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 87/2017 1993/2017 2513/2017 2517/2017

Jitender Kumar Singh vs M/s G4S Secure Solutions India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**24.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 206/2017 875/2017

Rakesh Chand vs M/s Creative Chain Store Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Pradhyuman Gautam, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

**17.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 640/2017

Veer Singh vs M/s Competent Software pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **17.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LID No. 183/2018

Jasbir Vs M/s World Wide Security Organisation

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                                  Management is already ex-parte.

The matter is fixed for Ex-parte evidence.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 1122/2018

Rajesh vs M/s Hotel Queen Road Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Vivek Chauhan, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**20.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LCA No. 114/2018

Naresh Panwar vs Opticals Palace

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **24.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 2414/2016

Ramkesh vs M/s In-Chargehony.Secretary Department Canteen

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Anmol Kumar, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**29.10.2020.**

VEENA RANI

POLC/RADC

24.08.2020



LIR No. 2365/2016 2951/2016 3057/2016 3064/2016

Shiv Pal vs M/s Sir Ganga Ram Hospital & Ors.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **19.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 5463/2016

Sultan Singh vs M/s G4S Facility Services India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

**24.11.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LC No. 1678/2016 1719/2016

Dimple Sharma vs M/s A B Fashion Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 4298/2016

Mukesh Chand Tyagi vs Delhi Jal Board

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9628/2016

Sher Singh vs M/s Fun Time Films & Marketing Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **26.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 439/2017 440/2017

Krishan Bahadur vs M/s Eros Hotel

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LC No. 1877/2016

Surender Kumar vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : Shri G S Charya, AR for the workman.

None for the management.

The matter is fixed for arguments on application.

Despite efforts, no one is connected through VC on behalf of the management, in these circumstances, at request, matter stands adjourned for arguments on application on **16.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 400/2016

Narain Chander Behra vs P K himatfingka Cp/

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : Shri Deepak Kumar Jain, AR for the workman.

None for the management.

The matter is fixed for arguments on application.

Despite efforts, no one is connected through VC on behalf of the management, in these circumstances, at request, matter stands adjourned for arguments on application on **24.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020



LIR No. 4159/2018

Beachan Pd. Vs M/s Five Star Engineering Works

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman alongwith workman.

Shri Manoj Kumar Bhagat, AR for the management.

The matter is fixed for arguments.

At request, matter stands adjourned for reply and arguments on application on **09.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LC No. 528/2016

Shashi Kant Dubey vs M/s Agency Founces Development

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, at request of the management, matter stands adjourned for final arguments on **05.10.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 1698/2016

Shashi Kala Yadav vs M/s Aarti Facts India

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications/ final arguments on **25.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 5038/2016

Bhola Shankar vs M/s Janakpuri Club

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications / arguments on **29.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 7627/2016

Shashi Lata Srivastava vs M/s G4S Secure Solutions India Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, at request of the management, matter stands adjourned for final arguments on **05.10.2020.**

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 9759/2016

Kusum Lata vs M/s Yes Nursing Beuro

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications / arguments on **15.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LC No. 3180/2016

Tikam Singh vs DTC

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications / arguments on **17.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LCA No. 383/2016

Saroj Devi vs DCM

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present :               None for the workman.  
                              None for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications / arguments on **16.09.2020**.

VEENA RANI

POLC/RADC

24.08.2020



LIR No. 9360/2016

Fateh Bahadur vs M/s Congress Tourist Taxi Service

**Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Shri S G Asthana, AR for the management.

The matter is fixed for order.

Despite efforts, no one is connected for workman through VC, in these circumstances, matter stands adjourned for clarifications / arguments on **06.11.2020**.

VEENA RANI

POLC/RADC

24.08.2020

LIR No. 392/2017

Ramphool Saini vs M/s Alpana Engineering

**Matter is listed for 23.08.2020 which is Sunday and now taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.**

24.08.2020.

Present : None for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte final arguments.

Despite efforts, no one is connected for workman through VC, in these circumstances, matter stands adjourned for clarifications / arguments on **13.10.2020**.

VEENA RANI

POLC/RADC

24.08.2020